

(b) Sub-Group-V on Energy Mineral and Resources of the Central Geological Programming Board (CGPB) plans for the regional exploration for coal and lignite in the country to identify new coal and lignite deposits. Regional Exploration under Promotional Exploration scheme funded for lignite by Ministry of Coal is being carried out since 1989. During the last five years (2008-09 to 2012-13) no lignite exploration has been carried out in Gujarat under promotional exploration scheme since major part of the area has already been covered by earlier exploration. However, the Commissionerate of Geology and Mines/Gujarat (CGM/G) is carrying out the lignite exploration in Gujarat State under their own programme.

(c) As per the report of the Working Group on Coal and Lignite for formulation of Twelfth Plan, the target fixed for lignite production during the current and the next three years for different States is as follows:—

(In million tonne)

State	2013-14	2014-15	2015-16	2016-17
Tamil Nadu	24.23	24.23	25.08	27.20
Gujarat	17.48	18.53	20.00	21.60
Rajasthan	9.89	15.09	17.67	19.80
TOTAL:	51.60	57.85	62.75	68.60

**Enhancement in area of dwelling units meant for
rehabilitated population**

634. DR. CHANDAN MITRA: Will the Minister of COAL be pleased to state:

(a) the present area of dwelling units meant for rehabilitated population in and around BCCL and ECL coalfields in Jharia and Raniganj respectively;

(b) whether there has been a demand to enhance the area of dwelling units as the earlier one approved under the master plan is not sufficient; and

(c) if so, the concrete steps taken by Government to enhance the area of dwelling units?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) As per the Master Plan approved in August, 2009 dealing with fire, subsidence and rehabilitation in lease hold of Bharat Coking Coal

Ltd. (BCCL) in Jharia Coalfields and Eastern Coalfields Ltd. (ECL) in Raniganj coalfields, the following were indicated:—

- (i) The area of dwelling units for BCCL/ECL employees under rehabilitation scheme will be in equivalent type of houses in triple storeyed building.
 - (ii) For non-BCCL/ECL people having no homestead land (encroachers) will be provided with a house constructed with a carpet area of 18.90 sq.m (with a super builtup area of 27 sq.m).
 - (iii) Head of every such house will be entitled to cash compensation equivalent to the assessed cost of homestead land and in addition, he will be provided with a plot of land measuring 100 sq.m free of cost. If the offer is not acceptable then head of each house will be provided with a constructed flat of 38.90 sq.m super built up area having two rooms, one kitchen and an attached toilet in triple storeyed building.
- (b) Yes, there has been a demand to enhance the area of dwelling unit for the encroachers to be rehabilitated in Jharia and Raniganj Coalfields.
- (c) As decided in the 4th High Powered Central Committee (HPCC) meeting, it was proposed to enhance dwelling unit after incorporating Basic Services to Urban Poor (BSUP) housing provision under JNNURM norms for encroachers by enhancement of carpet area from 18.90 sq.m (with a super built up area of 27 sq.m) to 25.10 sq.m. (with a super built up area of 38.92 sq.m). This proposal was approved by Government on 10th January, 2013.

Allocation of coal mines to PSUs

635. DR. K.P. RAMALINGAM: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Government has allocated coal mines to Central and State public sector undertakings;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government has allocated such mines to NTPC as well; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) Yes, Sir. The Government has recently allocated